

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 116(ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Mr. Rajesh Yograj Bajaj & Anr. V/s. Taurus Thermoplastics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242, 244

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner (s) :	Ms. Swaralipi Deb Roy, Advocate		
--	--------------------------	---------------------------------	--	--

	For the Respondents (s):	Mr. Gurdeep Singh, Advocate		
--	--------------------------	-----------------------------	--	--

ORDER

Mr. Gurdeep Singh has put in his appearance on behalf of the Contemnor. He prays for some time to file his reply and produce the contemnor in court.

To come up on 13th February, 2018.


(Deepa Krishan)

Member (T)


(Ina Malhotra)

Member (J)